



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------------------|---|
| CP 91/16 | TP 54/17 | Hearing | 433(e) / 433(f) | ETA Engineering Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|--|---------------------------|---|
| 7. | NAMAN SHABAKH-K +919962100188 FOR HOLLA DHOLLA | Counsel for Respondent |  |
| 8. | Suman d. 9880790455 | Counsel for Petitioner |  |

PCS for petitioner is present. Counsel for respondent is present. He requested time to file vakalat for respondent and also to file objections.

Counsel for petitioner requested time to file Form No.5 under the I&B Code before the Registry.

List it on 20.07.2017.


MEMBER (J)


MEMBER (T)